

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).5064-5065/2010

(From the judgement and order dated 21/04/2010 in CRLP No.3535/2010
& CRLP No.3537/2010 of the HIGH COURT OF A.P. AT HYDERABAD)

AGRICULTURAL MARKET COMMITTEE A.P.ETC.

Petitioner(s)

VERSUS

M/S M.K.EXPORTS, A.P.ETC.ETC.

Respondent(s)

(With appln(s) for stay)

WITH

S.L.P.(Cr1) NOS. 5112-5114 of 2010, 5144-5145 of 2010 and
S.L.P.(Cr1) NO. 5174 of 2010
(With appln(s). for stay and office report)

Date: 29/11/2010 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s) Ms. Anuradha Rustagi, Adv.
Mrs. D. Bharathi Reddy, Adv.

For Respondent(s) Mr. M. Srinivas R. Rao, Adv.
Mrs. Sudha Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter circulated.

The matter is adjourned for four weeks, as prayed
for.

(N. Annapurna)
AR-cum-PS

(Renuka Sadana)
Court Master